

DIVISION BENCH
COURT - I

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/97(KB)2020
IA(I.B.C)/733(KB)2024,
IA(I.B.C)/411(KB)2024,
IA(I.B.C)/661(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH MAY 2024

IN THE MATTER OF	JYOTI MAHESWARI VS RAJPROTIM AGENCIES PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearance via video conference/physically

For Applicant

Mr. Saubhik Chowdhury, Adv.

For Liquidator in all IAs

Mr. Rajarshi Banerjee, Adv.

For Axis Bank/ Applicant

Mr. P. Choudhury, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **01.07.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**